

| Year                       | Gross Generation | Total energy sold | Energy Supplied in Bihar | Energy supplied in West Bengal |
|----------------------------|------------------|-------------------|--------------------------|--------------------------------|
| (Figures in Million Units) |                  |                   |                          |                                |
| 1983-84                    | 6335             | 5358              | 3316                     | 2042                           |
| 1984-85                    | 6507             | 5550              | 3460                     | 2090                           |
| 1985-86                    | 6459             | 5650              | 3595                     | 2055                           |

### Crude for processing in Haldia Refinery

539. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that with the construction of oil jetty (second) Haldia Port, enough crude would be available both from the Bombay High and from imported crude for processing in the Haldia Refinery;

(b) whether it is also a fact that expansion of the said refinery has thus become the need of the hour;

(c) if so, the facts thereof;

(d) what steps are being taken by Government to undertake project expansion for which feasibility report has been pending since 1979 or so; and

(e) the reasons for delay in the execution of the Project for expansion of Haldia and Barauni Refinery?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) to (e) Oil refineries are set up on the basis of several techno-economic considerations including production centres, consumption zones, transportation, logistics, etc. There are no proposals

for expansion of the Haldia and Barauni refinery in the Seventh Plan.

### Investment on capital projects

540. SHRI B. SATYANARAYAN REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the investment proposed to be made on capital projects during 1986-87 by the Indian Oil Corporation would be from its own funds;

(b) if so, the details of the projects; and

(c) the amount so far raised by the Indian Oil Corporation through public deposits?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) As against the total plan outlay 1986-87 of I.O.C. of Rs. 205.45 crores, on capital projects, the internal resources generation of I.O.C. for financing the above Plan Outlay is expected to be of the order of Rs. 142.92 crores only.

(b) A statement of projects included in the Annual Plan 1986-87 of I.O.C. is enclosed. [See Appendix CXXXVIII, Annexure No. 11]

(c) I.O.C. have a balance of Rs. 194.86 crores as public deposits on 31-3-1986.